

(b) if so the name, qualifications and experience of the inventor,

(c) what encouragement, award, research grant or priority in supply of raw materials will his Ministry give to this metallurgist to commercially exploit his patent, and

(d) whether this new process is comparable to the "Thackeron" stainless steel, a process developed and patented by the Council of Scientific and Industrial Research?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K C PANT)

(a) Yes, Madam, but it is not stainless steel. It is an iron-aluminium and manganese alloy claimed to possess comparable corrosion resistance properties.

(b) Dr D R Malhotra, White House Golf Road, Ajmer. An annexure, giving qualifications and experience of Dr Malhotra, as furnished by him, is attached [See Appendix LXIX, Annexure No 81]

(c) Dr Malhotra had approached us for permission to import one tonne of low carbon ferro-manganese and $\frac{1}{2}$ tonne of low carbon ferro-aluminium for carrying out trial production. This was duly recommended.

(d) Both the steels are still in the developmental stage. Adequate data for comparison of the processes are not available.

UNSATISFACTORY PARCEL HANDLING WORK AT ALLAHABAD STATION

1041 SHRI A C GILBERT Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that parcels and perishable commodities are being unduly detained at the Allahabad station owing to inadequate supply of labour by the parcels handling contractor,

(b) whether it is a fact that the merchants dealing in perishable commodities have lodged a written complaint with the Assistant Station Master at Allahabad on 13th March 1969 regarding such unsatisfactory state of affairs,

(c) if so, what action has been taken in the matter, if not the reasons therefor, and

(d) the number of other complaints received at the parcel office at Allahabad station regarding the deployment of inadequate labour by the contractor for parcel handling work?

THE MINISTER OF RAILWAYS (DR RAM SUBHAG SINGH) (a) No.

(b) A complaint was recorded in the complaint book at Allahabad station by a fruit merchant on 13-3-69 regarding delay in shifting his parcels, unloaded on the platform, to the parcel office.

(c) The handling contractor was asked to arrange immediate shifting of the packages from the platforms to the parcel office for delivery.

The Contractor was also warned to ensure availability of requisite number of porters at all times.

(d) One more complaint was recorded on 24-4-69 by the same fruit merchant, who had lodged the complaint earlier on 13-3-69.

PRESENCE OF STATION MASTERS/STATION SUPERINTENDENTS AT THE TIME OF PASSING OF RAJDHANI EXPRESS

1042 SHRI A C GILBERT Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that instructions have been issued by the railway authorities requiring the Station Masters/Station Superintendents to be personally present at the time of the passing of the Rajdhani Express through their respective stations,

(b) if so, whether the aforesaid officials are entitled to any extra allowances when they are required to be on duty for the above purpose beyond their normal duty hours and the details of such extra allowances, and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (DR RAM SUBHAG SINGH) (a) and

(b) At some large stations the Station Masters/Station Superintendents on the Northern Railway have been asked to personally ensure passage of Rajdhani Express and claims for overtime allowance preferred in this connection have also been given as may be due in accordance with the provisions relating to overtime in the Hours of Employment Regulations.

(c) Does not arise.

UPGRADATION/DOWNGRADATION OF POST OF ADDITIONAL MEMBER

1043 SHRI A C GILBERT Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that the post of an Additional Member in the Railway

Board was once specially upgraded and subsequently downgraded recently; and

(b) if so, the reasons therefor, and whether such action was justified by the workload in existence at the time?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) and (b) The position is that consequent on the appointment of Shri B. Mukherji, I.C.S., as Secretary in the Ministry of Petro-chemicals and Mines and Metals with effect from 21-2-69, the question of selecting his successor arose and Government decided that Shri K. S. Sundararajan, an officer of the Indian Defence Accounts Service, should succeed Shri Mukerji as Financial Commissioner, Railways. Shri Sundararajan assumed charge as Financial Commissioner on 24-3-69. Having regard, however, to the seniority and the distinguished record of service of nearly of 33 years of Shri D.U. Rao, Additional Member, Finance, the Government also decided that he should be appointed as Member, Finance (Accounts), keeping in abeyance the post of Additional Member, Finance.

Shri Rao proceeded on leave for 36 days with effect from 9-5-69 and in this leave vacancy, another officer of the Indian Railway Accounts Service, Shri K. V. Kasturi Rangan, was appointed temporarily in the rank of Additional Member, Finance. On expiry of his leave, Shri Rao resumed charge as Member, Finance (Accounts), with effect from 16-6-69.

SELECTION OF MANAGERS/INSPECTORS IN RAILWAY CATERING/VENDING DEPARTMENT

1044. SHRI A. C. GILBERT : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that selection for the posts of Managers and Inspectors of the Catering and Vending Departments were held by the Northern Railway during October-November, 1968;

(b) if so, the number of Managers and Inspectors against whom vigilance enquiries for grave misconduct are pending, were allowed to appear for the selection;

(c) whether it is a fact that the results of the selection of some Managers/Inspectors who were charge-sheeted in April-

May, 1969 for major offences have been announced in the second week of July, 1969; and

(d) what are the reasons for allowing such employees to appear in the written test and the *viva-voce* for the selection against whom there are vigilance inquiries for grave misconduct pending or who have been charge-sheeted for major offences?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

MANUFACTURE OF ELECTRIC PUMP SETS

1045. SHRI K. P. SUBRAMANIAMENON : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names along with the licensed and the installed capacities of the undertakings in the organised and the small-scale sectors licensed to manufacture electric pump sets;

(b) the total production separately for organised and small scale sectors of electric pump sets during 1967, 1968 and month-wise from January to June, 1969;

(c) the further break-up of these production figures for 1967, 1968 and January to June 1969 into monobloc sets and coupled sets; and

(d) what is Government's estimate of likely demand for electric pump sets during the Fourth Five Year Plan period?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) to (c) The pump industry is exempted from the Licensing provisions of the Industries (Development & Regulation) Act, 1951 since 13-5-66 and detailed statistics regarding the capacities created and production in each unit is not therefore, available.

(d) The production target of power-driven pumps by the year 1973-74 as envisaged in the Draft Fourth Five Year Plan is estimated to be 350,000 numbers per annum. No separate break-up is, however, available in respect of electric pump sets.